

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:822  
ANSWERED ON:04.08.2011  
BURN STANDARD COMPANY  
Chowdhury Shri Bansagopal

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the present situation of closed refractory units of Raniganj and Durgapur of Burn Standard Company Limited;
- (b) the measures taken by the management to protect the land and property of the units;
- (c) whether there is any plan to open any new industry using the land and property of the company; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a): Operations at Refractory Units of Raniganj and Durgapur of Burn Standard Company Ltd. were closed on 31.12.2000 on the basis of declaration of those Units as non-viable by Board of Industrial and Financial and Reconstruction in the Scheme approved by Govt. of India in 1999.
- (b): Burn Standard Company has deployed some personnel for watch and ward activities to protect the land and property of the units.
- (c) & (d): Administrative control of Burn Standard Company Ltd. has been transferred from Ministry of Heavy Industries and Public Enterprises to Ministry of Railways w.e.f. 15.09.2010. As per Government approval dated 6.8.2010, Burn Standard Company Ltd. is permitted to transfer the surplus land assets of the company (other than Alipore estate properties, which are required by Ministry of Railways) to Bharat Bhari Udyog Nigam Ltd. (a Central Public Sector Enterprises under Ministry of Heavy Industries and Public Enterprises) after obtaining permission from Board of Industrial and Financial Reconstruction (BIFR) and subject to conditions imposed by BIFR. At present there is no proposal in the Ministry of Heavy Industries and Public Enterprises to open any new Industry using the land and property of the Company.